

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ENFIELDS GEMS & JEWELLERY LIMITED

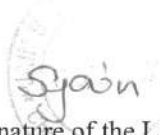
1.	NAME OF CORPORATE DEBTOR	Enfields Gems & Jewellery Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12/07/2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U27205WB2007PLC117111
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	4/1A Jagmohan Mullick Lane Kolkata WB 700007 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	14/10/2019
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	16/10/2019
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sonu Jain, Poddar Court, Gate No.2, 18, Rabindra Sarani, 3rd Floor, Suit No. 327,Kolkata-700001, casonujain@gmail.com 9830285088 IBBI/IPA/-001/IP/P00575/2017- 18/11016
9.	LAST DATE FOR SUBMISSION OF CLAIMS	16/11/2019

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata Bench has ordered the commencement of liquidation of the Enfields Gems & Jewellery Limited on 16/10/2019.

The stakeholders of Enfields Gems & Jewellery Limited are hereby called upon to submit a proof of their claims, on or before 16/11/2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Name and Signature of the Liquidator: Sonu Jain

Date and Place: 26/10/2019, Kolkata